

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 1386

TO BE ANSWERED ON DECEMBER 15, 2022

TARGETS UNDER PMAY

NO. 1386. SHRI RAHUL KASWAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has launched Pradhan Mantri Awas Yojana (PMAY) to provide houses to homeless families;**
- (b) if so, the target fixed, families surveyed and the number of homeless families provided houses out of them under the scheme during the last three years, State-wise including Rajasthan;**
- (c) whether many families are deprived of benefits from the scheme due to errors in the survey of homeless families under PMAY;**
- (d) if so, whether the Government proposes to provide houses to all such families in future by fixing a target; and**
- (e) if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

- (a) & (b): The Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U), Housing for All since 2015 to provide pucca house to the eligible urban families across the country including homeless people. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). PMAY-U is a demand driven scheme wherein States/Union Territories (UTs) have been empowered to approve the projects for the beneficiaries identified by them through a demand survey based on eligibility criteria.**

There is no fixed target for States/UTs under PMAY-U. Against the validated demand of 1.12 crore houses, as on 31.03.2022, 122.69 lakh houses were sanctioned by the Ministry based on the project proposals submitted by States/UTs, out of which 1.06 crore have been grounded and more than 64 lakh have been completed/delivered to the beneficiaries. The State/UT-wise details of houses sanctioned, grounded and completed under the scheme during the last three years, including Rajasthan is at Annexure.

(c) to (e): No, Sir. As per scheme guidelines, States/UTs undertook demand survey for identification of eligible beneficiaries including homeless people based on the criteria laid. Based on validated demand, States/UTs prepare Detailed Project Report (DPR) for approval by the State Level Sanctioning and Monitoring Committee (SLSMC), chaired by Chief Secretary of the State. Post approval, the project proposal is recommended to the MoHUA for consideration of Central Sanctioning and Monitoring Committee (CSMC) for release of Central Assistance. During the mission period i.e. 31.03.2022 a total of 122.69 lakh houses were sanctioned. The mission period has been extended up to 31.12.2024 for completion of 122.69 lakh houses sanctioned till 31.03.2022 without changing funding pattern and implementation methodology of the scheme. Credit Linked Subsidy Scheme vertical has not been extended beyond 31.03.2022. Further, during the extended period, no additional houses will be sanctioned. However, within an overall ceiling of 122.69 lakh houses sanctioned till 31.03.2022, States/UTs may be sanctioned houses under BLC vertical against curtailment of non-starter houses under BLC, AHP and ISSR verticals of PMAY-U.

Including Rajasthan, State/UT-wise details of houses sanctioned, grounded for construction and completed during the last three years (FY 2019-20 to 2021-22) under PMAY-U

S. No.	States/UTs	Houses Sanctioned (Nos.)	Houses Grounded (Nos.) *	Houses Completed (Nos.) *
1	Andhra Pradesh	14,47,407	10,36,544	1,88,764
2	Bihar	1,03,394	1,59,046	49,857
3	Chhattisgarh	1,18,517	1,04,749	97,006
4	Goa	2,309	2,312	2,311
5	Gujarat	4,94,140	4,87,396	4,40,104
6	Haryana	29,361	51,512	36,585
7	Himachal Pradesh	6,632	6,715	4,960
8	Jharkhand	1,09,172	90,783	47,555
9	Karnataka	1,82,568	2,90,647	1,24,158
10	Kerala	57,711	48,485	54,961
11	Madhya Pradesh	3,52,919	2,98,848	2,21,317
12	Maharashtra	7,11,838	5,57,372	4,60,777
13	Odisha	1,06,840	65,822	51,833
14	Punjab	59,560	71,490	38,899
15	Rajasthan	98,884	1,00,287	96,465
16	Tamil Nadu	2,79,138	1,22,184	2,38,125
17	Telangana	83,356	82,351	1,49,813
18	Uttar Pradesh	6,83,168	9,74,418	7,43,715
19	Uttarakhand	28,450	18,235	15,981
20	West Bengal	3,65,810	2,42,439	1,40,277
Sub-total (States)		53,21,174	48,11,635	32,03,463
21	Arunachal Pradesh	3,510	1,036	1,411
22	Assam	1,07,896	73,862	29,333
23	Manipur	17,518	17,781	2,657
24	Meghalaya	2,521	2,538	287
25	Mizoram	11,243	23,587	4,252
26	Nagaland	10,168	15,041	4,710
27	Sikkim	152	196	152
28	Tripura	22,418	24,807	20,500
Sub-total (N.E. States)		1,75,426	1,58,848	63,302
29	A&N Islands	349	567	24
30	Chandigarh	910	910	910
31	D&NH and D&D	4,431	4,760	4,487
32	Delhi	14,399	14,399	14,399
33	J&K	24,821	25,969	8,078
34	Ladakh	237	417	201
35	Lakshadweep	-	-	-
36	Puducherry	6,580	9,130	4,179
Sub-total (UTs)		51,727	56,152	32,278
Total		55,48,327	50,26,635	32,99,043

* Includes houses grounded and completed which were sanctioned during preceding years, i.e. prior 31.03.2019.